

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.171/06

Monday this the 20th day of March 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

Shaji Zacharia,
Enquiry Cum Reservation Clerk Gr.I,
Southern Railway, Ernakulam Junction, Kochi.

...Applicant

(By Advocate Mr.K.A.Abraham)

Versus

1. Union of India represented by the Secretary,
Railway Board, Rail Bhavan, New Delhi.
2. The General Manager,
Southern Railway, Chennai – 3.
3. The Chief Personnel Officer,
Southern Railway, Chennai – 3.

...Respondents

(By Advocate Mr.Sunil Jose)

This application having been heard on 20th March 2006 the Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up for hearing, counsel for the applicant
submitted that similar O.A. has been filed in Madras Bench of the Hon'ble
C.A.T and that he would like to withdraw the O.A. Permission is granted.
The O.A. is dismissed as withdrawn.

(Dated the 20th day of March 2006)


**GEORGE PARACKEN
JUDICIAL MEMBER**


**SATHI NAIR
VICE CHAIRMAN**